

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

**ORDER NO. 211 of 2025**

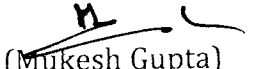
Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **02.04.2026** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 02.04.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025


**ORDER NO. 212 of 2025**

Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **02.04.2026** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 02.04.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial) Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. All part heard matters are released for fresh hearing before the regular bench.
2. The sitting will, however, be subject to the vacations/holidays as published.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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Dated: 26.11.2025

**ORDER NO. 213 of 2025**


Hon'ble President is pleased to order the sitting commencing **01.12.2025** to **02.04.2026** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 02.04.2026	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

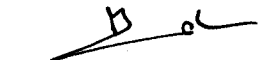
1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The sitting will, however, be subject to the vacation/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

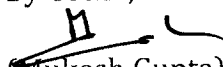
**ORDER NO. 214 of 2025**

Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **02.04.2026** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 02.04.2026	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. On every Friday, both the Members will sit in Single Member Bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
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Dated: 26.11.2025

**ORDER NO. 215 of 2025**

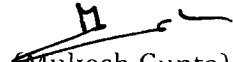
Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **27.02.2026** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 30.01.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters.
From 03.02.2026 to 27.02.2026	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

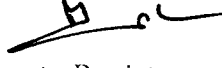
1. If the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the Judicial Member will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The sitting will, however, be subject to the vacations/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
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Deputy Registrar